

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

Original Application No.738 of 2013  
Date of order : 09-02-2018

Between :

Stanly Paul, P S/o P.C.Paul, aged 46 years,  
Occ. Technician Gr.III, O/o The Section Engineer,  
Power Supply Installation, Secunderabad Division,  
Wirur, Chandrapur District, M.S – 442905. ....Applicant

AND

1. Union of India Rep by its  
General Manager, South Central Railway,  
Rail Nilayam, Secunderabad – 500 071.
2. The Senior Divisional Personnel Officer,  
South Central Railway, Secunderabad Division,  
V Floor, Sanchalan Bhavan,  
Secunderabad-500 025.
3. K.Annumana S/o K.KPullanna,  
Technician Gr.III, O/o The SectionEngineer /TRD,  
Secunderabad Division, Bonakalu (P.O),  
Khammam (Dt), A.P.
4. M.Venkateshwarlu,  
Technician Gr.III, O/o The Section Engineer/TRD,  
Secunderabad Division, Sanathnagar (P.O),  
Hyderabad, A.P.
5. D.Hari Kumar S/o K.V.DevakaranPillai,  
Technician Gr.III, O/o The Section Engineer /TRD,  
Secunderabad Division, Bonakalu (P.O),  
Khammam (Dt), A.P. ....Respondents

Counsel for the Applicant : Mr.K.Phaniraju

Counsel for the Respondents : Mrs.Vijaya Sagi, SC for Rlys

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER  
THE HON'BLE MRS. MINNIE MATHEW, ADMINISTRATIVE MEMBER

(Oral order per Hon'ble Mr.Justice R.Kantha Rao, Judicial Member)

(Oral order per Hon'ble Mr.Justice R.Kantha Rao, Judicial Member)

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Mr. K. Phani Raju, learned counsel appearing for the applicant submits that the applicant desires to withdraw the OA.

2. Accordingly the OA is dismissed as withdrawn. No order as to costs.

(MINNIE MATHEW)  
ADMINISTRATIVE MEMBER

(R.KANTHA RAO)  
JUDICIAL MEMBER

Dated : 09<sup>th</sup> February, 2018.  
Dictated in Open Court.

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